

**RBI cancels licence granted to The Latur Peoples
Co-operative Bank Ltd.**

September 29, 2000

The Reserve Bank of India has cancelled the licence granted to The Latur Peoples Co-operative Bank Ltd., Latur (Maharashtra) to carry on banking business in India. The bank is precluded from transacting the business of banking as defined in the Banking Regulation Act, 1949 (As applicable to Co-operative Societies) and it will not be in order for it, among other things, to accept deposits from the public and allow withdrawals by cheque, draft, order or otherwise.

N.L. Rao
Asstt. Manager

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